

REGISTERED No. P. 390

THE ORISSA  GAZETTE

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 20 CUTTACK, MONDAY, JUNE 19, 1944

HOME DEPARTMENT
NOTIFICATION

The 19th June 1944

No. 3177-A.—With reference to notification No. 3052-A., dated the 12th June 1944 and in pursuance of clause (b) of rule 27 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, the

2 ORISSA GAZETTE (EXTRAORDINARY), JUNE 19, 1944

Governor of Orissa is pleased to appoint, for the purpose of the election to fill the vacancy in the Cuttack Sadr Muhammadan Constituency caused by the death of Khan Bahadur Saiyid Ahmad Buksh, the dates specified below for the nomination of candidates, the scrutiny of nominations and the taking of the poll :—

Nomination of candidates	..	26th June 1944
Scrutiny of nominations	..	27th June 1944
Taking of the poll	..	18th July 1944

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government